

composite ones to increase their export capability.

(d) Does not arise.

[*Translation*]

Sick Industrial Units in Bihar

5172. SHRI RAM NARESH SINGH: Will the Minister of FINANCE be pleased to state:

(a) the names and locations of the sick industrial units in Bihar whose cases have been taken up by the Board for Industrial and Financial Reconstruction (BIFR) from January to June, 1991; and

(b) the details of the decisions taken or directions given by the Board in each of these cases?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) BIFR has reported that during the period January to June, 1991, no fresh references under Section 15 of the Sick Industrial Companies (Special Provisions) Act, 1985 in respect of sick industrial companies in Bihar were registered by it.

(b) Does not arise.

Construction of National Highways and Bridges in Gujarat During Eighth Five Year Plan

5173. SHRI SHIVLAL NAGJIBHAI VEKARIA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the names of National Highways and bridges in Gujarat for which National Traffic Development Council has made recommendations for inclusion in the Eighth Five Year plan;

(b) the areas in which their construction

is proposed; and

(c) the steps proposed to be taken by the Government to start the construction of National Highways and bridges in the first phase of Eighth Five Year Plan?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (c). The Government is not aware of any organisation known as the "National Traffic Development Council" or the recommendations made by it. Even otherwise, the 8th Five Year Plan is yet to be finalised and as such, it is too early to indicate the works on various National Highways or bridges to be taken up during the 8th Plan in the country as a whole including Gujarat.

[*English*]

Declaration of Road from Dindigul to Kumuli as a National Highway

5174. SHRI RAJAGOPAL NAIDU RAMASWAMY: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the date since when the proposal for declaring the road from Dindigul to Kumuli as a National Highway is pending with the Union Government; and

(b) the reasons for the delay in declaring the aforesaid road as a National Highway?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). No specific request has been made by the Government of Tamil Nadu for the declaration of road from Dindigul to Kumuli as a new National Highway. However, in January, 1991, the State Government sponsored certain proposals of State Roads for being declared as new National Highways which